

**National Gallery of Modern Art,  
Jaipur House**

448. { Shri H. N. Mukerjee:  
Shri M. Elias:

Will the Minister of Education and Scientific Research be pleased to state:

(a) the average daily number of visitors at the National Gallery of Modern Art, Jaipur House, New Delhi; and

(b) the capital expenditure on the Gallery and the recurring expenditure during 1953-54 to 1956-57 year-wise?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 83]

**Acquisition of Lands in Nasik**

449. Shri Jadhav: Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 714 on 26th November, 1957 and state:

(a) the progress made in the payment of compensation for the land acquired in Nasik District for military purposes between the years 1951 and 1955; and

(b) the time by which the whole amount will be paid to the agriculturists?

The Deputy Minister of Defence (Sardar Majithia): (a) and (b). The information is being collected and will be laid on the Table of the Lok Sabha.

**Stipends for Scheduled Caste  
Students**

450. Shri Onkar Lal: Will the Minister of Education and Scientific Research be pleased to state:

(a) the total number of students belonging to Scheduled Castes and Scheduled Tribes holding Government of India stipends who appeared

during the year 1956-57 in F.A., F.Sc., B.A., B.Sc., B.Com., M.A., M.Sc., and M.Com. final examinations in Rajasthan; and

(b) how many of them have come out successful?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) and (b). The required information is being collected from the Heads of the Educational Institutions, where the Government of India scholarship-holders in Rajasthan State were studying in 1956-57, and will be laid on the Table of the Lok Sabha, in due course.

**Welfare Organisations in Rajasthan**

451. Shri Onkar Lal: Will the Minister of Home Affairs be pleased to state:

(a) the names of the official and non-official organisations working for welfare of Scheduled Castes and Scheduled Tribes in Rajasthan State with the financial aid of Central Government;

(b) the financial aid given to them during the years 1955-56, 1956-57, and 1957-58 so far;

(c) whether these organizations submit their progress report to the Central Government or Commissioner for Scheduled Castes and Scheduled Tribes; and

(d) the nature of action taken on these reports?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (d). The information is being collected and will be laid on the Table of the Lok Sabha as soon as received.

**Houses for Scheduled Castes and  
Tribes**

452. Shri Onkar Lal: Will the Minister of Home Affairs be pleased to state:

(a) the amount of subsidy granted to Rajasthan for housing of Scheduled Castes and Scheduled Tribes since 1955-56;